- (b) whether the Government are aware of the existence of wide disparity in the marks secured by the students of about the same caiibre as between Universities and Boards etc. Within and between States:
- (c) whether in view of the above the Government propose to introduce written tests or other means to bring candidates from different Universities and States on a uniform plan?
 - (d) if so, the details thereof; and
 - (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) Yes, Sir.

- (b) Yes, Sir.
- (c) and (d) Yes, Sir. There is a proposal to constitute a Recruitment Board and introduce written test for selection of teachers in Kendriya Vidyalayas.
 - (e) Does not arise.

[Translation]

Bullet Proof Jackets for Soldiers

895. KUMARI UMA BHARATI: Will the Minister of DEFENCE be pleased to state:

- (a) whether the army had recently demanded one and half lakh bullet proof jackets for the soldiers deputed on the Western, Northern and Eastern borders;
- (b) whether the Government allowed purchase of only six thousand bullet proof jackets; and
- (c) if so, the reasons for allowing only six thousand jackets instead of one and half lakh bullet proof jackets?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) to (c) Army Hqrs., in June 1997, forwarded a proposal for procurement of 20,000 Bullet Proof Jackets on an emergent basis. The case has been finalised most expeditiously and orders are being placed accordingly.

Pak aim to Attack on Ladakh

896. SHRI SATYA DEO SINGH: Will the Minister of DEFENCE be pleased to state:

- (a) Whether the attention of the Government has been drawn of the newsitem captioned Ladakh mei Bhartiya thikano Ko nisana banana chahata hai Pak" appearing in 'Dainik Jagaran', dated September 29, 1997;
- (b) if so, whether the Government have taken any action keeping in view of the fact; and
 - (c) if so, the details thereof?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV): (a) Yes, Sir.

(b) and (c) A constant Vigil is maintained all along the

border. Our forces are prepared to meet any threat posed from across the border.

Scheme to Construct Roads with Oil and Water Mixed

897. SHRIMATI KETAKI DEVI SINGH:

SHRI PANKAJ CHOWDHARY:

PROF. OMPAL SINGH NIDAR:

Will the Miniser of SURFACE TRANSPORT be pleased to state:

- (a) whether the Government are considering any scheme to construct roads with oil and water mixed bitumen in the country;
 - (b) if so, the details thereof;
- (c) the time by which this scheme is likely to be launched; and
- (d) the names of the places where the roads would be constructed with this new system initially?

THE MINISTRER OF SURFACE TRANSPORT (SHRI T.G.VENKATARAMAN): (a) and (b) The term "Oil and Water Mixed Bitumen" appears to refer to cutback and emulsion. Ministry's specifications already prescribe use to emulsion, in tack coat, prime coat, fog seal, slurry seal, premix carpet, surface dressing and repair of pot holes and cut back in tack coat or prime coat.

(c) and (d) In all new works on National Highways for tack coat and prime coat.

Recognition to B.Ed. Level Institutes

898. SHRI PANKAJ CHOWDHARY: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government have taken any dicision to accord recognition to the B.Ed. level institutes in some States; and
- (b) if so, the total number of B.Ed. level institutes proposed to be accorded recognition in the country, Statewise?

THE MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI MUHI RAM SAIKIA): (a) and (b) Every Institution offering or intending of offer a course or training in teacher education is required to seek recognition from the National Council for Teacher Education under National Council for the Teacher Education Act, 1993. The Act has come into force with effect from 1.7.1995 and covers all the States and Union Territories of the country except the State of J&K.

World Bank Assistance for Tourism Development Projects

899. SHRI CHANDRABHUSHAN SINGH: Will the

Minister of TOURISM be pleased to state:

- (a) whether the Government have decided to seek assistance from World Bank and other International Institutions for tourism development projects;
 - (b) if so, the details thereof;
- (c) whether the Government are also planning to take the assistance of experts for preparing tourism development projects; and
 - (d) if so, the details in this regard?

THE MINISTER OF TOURISM AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI SRIKANTA JANA):(a) and (b) The Department of Tourism seeks assistance from International institutions for tourism development projects in co-ordination with Department of Economic Affairs for the projects posed by the State Governments as and when such proposal are invited by Department of Economic Affairs. This year the following projects have been posed before Overseas Economic Cooperation Fund:

- 1. Ajanta Ellora Conservation and Tourism Development Project (Phase-II).
- 2. Infrastructure Development for Eco Tourism and Cultural Exchange in Orissa.
- 3. Integrated Development of Hampi A World Heritage Centre.
- 4. Thenmala (Kerala) Eco-Tourism Development Project.
- (c) and (d) Experts can be associated for preparing tourism development projects, as per need and fund availability.

The Sustainable Tourism Development Study Project of the Andaman Islands was sponsored by World Tourism Organisation and funded by UNDP.

[English]

Neglect of Burzohoma

- 900. KUMARI SUSHILA TIRIYA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:
- (a) whether Burzohoma the only neolithic site in Jammu and Kashmir is on the verge of complete demolition;
 - (b) if so, the reasons thereof;
- (c) whether Archaeological Survey of India has not fenced the area for the last 31 years; and
 - (d) if so, the reasons therefor?

THE MINISTER OF HUMAN RESOURCE DEVELOP-MENT (SHRI S.R.BOMMAI): (a) No, Sir.

- (b) Question does not arise.
- (c) and (d) The protected area could not be fenced as

some portion of the land was meant for cattle grazing.

Per Capita Availability of Water

- 901. SHRI N.N. KRISHANDAS: Will the Minister of WATER RESOURCES be pleased to state:
- (a) whether attention of the Government has been drawn to a survey conducted by Tata Energy Research Institute (TERI) which observed that during the last 50 years the renewable fresh water resources per capita have reduced from around 6,000 cubic metres per year to 2,300;
- (b) whether the Government are also aware that TERI estimated that by the year 2017, India would be water stressed, as per capita availability would be reduced to 1600 cubic metres per year; and
 - (c) if so, the reaction of the Government thereto?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI SIS RAM OLA): (a) and (b) Yes, Sir.

(c) As per assessment made by the Central Water Commission, the total annual renewable fresh water available in India is 1869 billion cubic metres and the per capita water availability for different years are as under:

Year	Per capita water availability
	(in cubic metres)
1991	2213
1996	2000
2000	1875
2016	1479

Thus, there is a decreasing trend in the per capita water availability due to increase in population and rapid growth in urbanisation and industrialisation. Keeping in view the future needs of water, the Government has taken various policy and programme initiatives. These include adoption of National Water Policy (1987), preparation of National Perspectives for transfer of water from surplus basins to water deficit areas, promotion of efficient and economic use of water for various purposes, emphasis on water conservation through various methods including use of latest technologies, peoples' participation in management of water for diverse uses and launching of Accelerated Irrigation Benefits Programme since 1996-97 for expeditious completion of selected on-going major and medium irrigation and multipurpose projects.

Educational Litigations

902. SHRI RUPCHAND PAL: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether attention of the Government has been drawn to the news-item captioned 'Education officials spend